<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 79 OF 2016 AND APPEAL NO. 153 OF 2016

Dated: 9th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

UJVN Ltd. Dehradun Vs.			Appellant(s)
Uttrakhand Electricity Regula Anr.	ntory	Commission &	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Himanshu Shekhar Mr. Jamnesh Kumar	
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganac Ms. Stuti Krishan for R-	
		Mr. Pradeep Misra Mr. Suraj Singh for R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for

hearing on <u>4-12-2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/kt